- CARGO CARRIED BY INDIAN AND FOREIGN SHIPS

Oral Answers

\*2622. Shri Jethalal Joshi: (a) Will the Minister of Transport be pleased to state what was the total tonnage of Cargo that was cleared from India to foreign countries from June, 1952 to December, 1952?

(b) What is the share of the Indian tonnage as compared with British one?

> The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). The required information is not readily available but is being collected and will be laid on the Table of the House in due course.

## KEY VILLAGE SCHEMES

\*2023. Shri T. S. A. Chettiar: Will the Minister of Food and Agriculture be pleased to state:

- (a) how many States have not taken advantage of the proposal to establish Key Village Schemes, proposed by the Government of India;
- (b) whether the States have not come forward to meet their 1/4 commitment; and 15 J
- (c) whether Government are pre-pared to help private institutions who come forward to work out the Key Village Scheme?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b), rThe Key Village Scheme can be implemented by State Governments either directly in their own institutions or indirectly through private institutions. In the former case, the Part 'A' and 'B' State Governments have to contribute 50 per cent. of the total cost. If the scheme is implemented through private institutions, either, the State Government or the private institu-tions concerned have between them to contribute 25 per cent. of the recurring cost. All the Part A' and 'B' States except three viz Rajasthan, Madhya Pradesh, and PEPSU have accepted the 50 per cent. commitment in respect of schemes implemented through their own institutions. The Fart 'D' State of Andaman and Nicobar Islands has also not put up any scheme as the cettle population is small. The Key Village Scheme has therefore not been taken up in there four States. As regards private insti-tutions, only certain States in which 25 well-known institutions are located were addressed in the matter and they have all agreed to contribute 25 per cent, of the recurring cost, between themselves and the private institu-1ions

(c) The Government of India are already helping private institutions to take up work under the Key Villag. Scheme. The establishment of 25 such centres in private institutions has already been sanctioned. Further proposals, when received through the State Governments concerned, will be considered in the light of the facilities available for the work at these institutions.

Shri Nanadas: May I know the role of these Key Village Schemes in the social and economic development of the country?

Dr. P. S. Deshmukh: It is an portant role; we expect to contribute much to the improvement of cattle.

Shri T. S. A. Chettiar: These Key Village Schemes contemplate the castration of bulls. Have the Government power either forcibly or compulsorily to castrate certain bulls in those areas?

Dr. P. S. Deshmukh: I would like to have notice of that question. So far no difficulty has arisen. I do not know if either the State Government or we are empowered by law to compulsorily castrate the bulls.

Shri Velayudhan: May I know whether this Key Village Scheme is confined only to cattle breeding?

Dr. P. S. Deshmukh: Yes. Sir.

Shri B. S. Murthy: May 1 Sir, whether this scheme includes also the establishment of pinjrapoles locally?

Dr. P. S. Deshmukh: Sir, this is a definite scheme. We have placed, more than once, the papers regarding this scheme on the Table of the

Shri N. M. Lingam: May I know if artificial insemination forms part of the scheme?

Dr. P. S. Deshmukh: It forms an integral part.

## PANDIT COMMITTEE

\*2024. Shri Ram Dass: Will the Minister of Health be pleased to state what steps have been taken to implement the recommendations made by the Pandit Committee contained in paragraphs Nos. 99, 100 and 101 of their Report?

The Deputy Minister of Health (Shrimati Chandrasekhar): The main recommendation of the Pandit Committee that a Central Institute of Re-